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ITEM NO.7

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 303 OF 2013 IN W.P(C) 598/2013

ANEESH D. LAWANDE & ANR.

Petitioner(s)

VERSUS

STATE OF GOA & ORS.

Respondent(s)

(With office report)

with

I.A. No. 4-5 in W.P. (C) 598 of 2013  
(For Directions and office report)

Date: 13/08/2013 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. R.P. Bhatt, Sr. Adv.  
Mr. Huzefa Ahmadi, Adv.  
Mr. Rohan Sharma, Adv.  
Ms. Meenakshi Chatterjee, Adv.  
Mr. Jayant Mohan, Adv.

For Respondent(s) Mr. C. U. Singh, Sr. Adv.  
Mr. Siddharth Bhatnagar, Adv.  
Mr. T. Mahipal, Adv.

Ms. Indu Malhotra, Sr. Adv.  
Mr. Vikram Mehta, Adv.  
Mr. Vikas Mehta, Adv.  
Mr. Gaurang Panandiker, Adv.

Mr. Amit Kumar, Adv.  
Mr. Atul Kumar, Adv.  
Mr. Avijitmani Tripathi, Adv.  
(For Medical Council of India)

UPON hearing counsel the Court made the following  
O R D E R

List on 22nd August, 2013.  
Counter Affidavit be filed in the meantime.

| (Jayant Kumar Arora)  
| Sr. P.A.

| | (Sneh Bala Mehra)  
| | Court Master

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